

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP (IB) No.114/Chd/Pb/2017**

In the matter of:

State Bank of India.

....Petitioner-Financial Creditor.

Versus.

SEL Manufacturing Company Limited. ....Respondent-Corporate Debtor.

Present: Mrs.Pallavi Shroff, Advocate with Ms.Misha, Mr.Nitin Kaushal, Mr.Siddhant Kant and Ms.Tanvi Tanwar, Advocates for the petitioner.  
Mr.Anand Chhibbar, Senior Advocate with Mr.Arvind Kumar, Mr.Gaurav Mankotia, Mr.C.S.Chauhan and Ms.Eshna Kumar, Advocates for the respondent.

Arguments inconclusive. List the matter on 02.02.2018 for arguments.

Sd/-  
(Justice R.P.Nagrath)  
Member (Judicial)

February 01, 2018.  
Ashwani